NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 25.07.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 18/15	TP 72/16	Hearing	397 / 398	Prem Anand Vs Prisha Corporate Services Pvt. Ltd. & 2 Ors.

NAME (IN CAPITAL) NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1. AM-S-5/12655

Counsel for Publims

2. R. Knshnamooolkg 9442388179 louised hor R2 4 R3

3. VISAY KASHYAPS counsel for 9916575700 R.

Counsel for petitioner is present. Counsel for R-1 requested time to file objections. He undertakes to file objections in the Registry and also serve copy on the counsel for petitioner. Counsel for R-2 and R-3 filed sur-rejoinder on behalf of R-2 and R-3.

List it on 30.08.2017.

MEMBER (J)

MEMBER (T)